

terms of the agricultural production of this country?

SHRI SATISH CHANDRA: Sir, as against the maximum production of about 333,000 tons that was reached at one time, the production in 1960-61 was 3,00,000 tons. So there has been a considerable drop. We are trying to rectify the defects. But they are not due to individual lapses; they are due to technical reasons—diversion of the supply of good quality coal and deterioration of generators—which are being attended to now.

SHRI BHUPESH GUPTA: May I know, Sir, if it is not a fact that in the notes, documents, memoranda, etc. which were supplied to the Government from quarters they know very well, it was pointed out that as a result of this kind of mismanagement—not rivalry; I did not say that; I said 'wranglings among the various officers' and so on—the production was suffering and certain aspects of the plants were also being neglected? Can he deny this?

SHRI SATISH CHANDRA: I said that there were some reports inspired by officers who were due for superannuation and had to leave the factory. They were of this view that extension should be given to them. There were lots of things said at one time but nothing has been established.

SHRI BHUPESH GUPTA: May I know, Sir, if there was any enquiry made into these serious allegations that were made in their long memorandum? That is what I want to know.

SHRI SATISH CHANDRA: On receipt of the memorandum we made an enquiry and found that complaints were from officers who were due for superannuation.

DR. RAGHUBIR SINH: The hon. Deputy Minister said that there were 136RS—2.

some defects due to superannuation of the generator. Is that so?

MR. CHAIRMAN: Not superannuation of generators but superannuation of some people who said that everything was wrong there.

दस्तकारी उद्योगों के लिये विदेशी विशेषज्ञ

*७९. श्री राम सहाय: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि दस्तकारी उद्योगों के विभिन्न पहलुओं पर परामर्श देने के लिए चार विशेषज्ञ किन-किन देशों से आये हैं और उन्होंने अपना कार्य भारत में कहाँ कहाँ प्रारम्भ किया है?

t [FOREIGN EXPERTS FOR HANDICRAFTS]

*79. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the names of the countries from which four experts have come to advise on various aspects of handicrafts and the places in India where they have started their work?

उद्योग मंत्री (श्री मनुभाई शाह): ऐसा अनुमान है कि माननीय सदस्य का आशय उन चार विशेषज्ञों से है जिनका जिक्र वाणिज्य तथा उद्योग मंत्रालय के १९६०-६१ के वार्षिक प्रशासन प्रतिवेदन के ११वें अध्याय के १३वें पैराग्राफ में किया गया है। इस सम्बन्ध में एक व्यौरा सभा की मेज पर रखा जाता है।

विवरण

जिन देशों से दस्तकारी के विभिन्न अंग पर परामर्श देने के लिये चार विशेषज्ञ आये हैं तथा भारत में जिन स्थानों पर उन्होंने कार्य प्रारम्भ किया है उन के नाम इस प्रकार हैं:—

†[] English translation.

क्रम संख्या	विशेषज्ञ का नाम	देश का नाम	स्थान तथा उस संस्था का नाम जहाँ उन्होंने कार्य प्रारम्भ किया है
१.	कुमारी ए० एस० हैनसेन	डेनमार्क	(१) अखिल भारतीय हस्तशिल्प बोर्ड, नई दिल्ली। (२) रजिनल डिजाइन सेंटर, बंगलौर। (३) पाइलेट डॉल्स एंड टॉयस सेंटर, बम्बई।
२.	श्रीमती रुथ रीवज	सं० रा० अमेरिका	(१) अखिल भारतीय हस्तशिल्प बोर्ड, नई दिल्ली।
३.	श्री विल्हेम मोश्च	जर्मनी	(१) रजिनल डिजाइन सेंटर, ओखला, दिल्ली। (२) डिजाइन डेवलपमेंट सेंटर, कलकत्ता।
४.	श्रीमती लिस्बेट होम्स	यू० के०	(१) अखिल भारतीय हस्तशिल्प बोर्ड, नई दिल्ली।

† [THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : It is presumed that the Hon'ble Member is referring to the four Experts made mention of in para 13 of Chapter XI

of the Annual Administration Report of the Ministry of Commerce and Industry for the year 1960-61. In this connection, a statement is laid on the Table of the House.

STATEMENT

The names of the countries from which four experts have come to advise on various aspects of handicrafts and the places in India where they have started work are as follows: —

Sl. No.	Name of the Experts	Name of the country	Place(s) and institution worked with
1	Miss A. S. Hansen	Denmark	(i) All India Handicrafts Board, New Delhi. (ii) Regional Design Centre, Bangalore. (iii) Pilot Dolls and Toys Centre, Bombay.
2	Mrs. Ruth Reeves	U.S.A.	All India Handicrafts Board, New Delhi.
3	Mr. Wilhelm Moesch	Germany	(i) Regional Design Centre, Okhla, Delhi. (ii) Design Development Centre, Calcutta.
4	Mrs. Lisbet Homes	U. K.	All India Handicrafts Board, New Delhi.

श्री राम सहाय : क्या मैं माननीय मंत्री जी से यह जान सकूंगा कि जो चार विदेशी एक्सपर्ट्स आये हैं उनकी हर एक की क्या क्या विशेषतायें हैं ?

श्री मनुभाई शाह : जो पहला एक्सपर्ट है वह डाल मेकिंग में विशेषज्ञ है। दूसरा रबे आफ इंडियन हैंडी क्राफ्ट्स में एक्सपर्ट है। तीसरा सैरेमिक्स और पाटरी में

एक्सपर्ट है और चौथा टैक्सटाइल डिजाइन में एक्सपर्ट है।

SHRI BHUPESH GUPTA: Do I understand that we are not having doll making experts? May I know, Sir, in what category of priority doll making comes so that we have to bring experts here and expend our foreign exchange?

SHRI MANUBHAI SHAH: It is a very important industry employing

† [] English translation.

thousands of people throughout the country. Modern doll making is an art by itself.

श्री राम सहाय : क्या मैं गवर्नमेंट से जान सकूंगा कि इस काम के लिए कुछ व्यक्तियों को विदेशों में भेजने का ख्याल है ?

श्री मनुभाई शाह : इस बात का ख्याल है और बहुत से व्यक्ति जापान और डेनमार्क भेजे भी गये हैं। लेकिन इरादा यह है कि इस तरह की चीज बने जिससे एक्सपोर्ट बढ़े और बढ़ रहा है। इसलिए न सिर्फ उन्हें एक जगह रखा जायेगा बल्कि हिन्दुस्तान की और और जगहों में जहाँ यह काम बढ़ाया जा सकता है वहाँ भी रखा जायेगा।

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if there is any scheme to start training courses in various regions to train people in these crafts?

SHRI MANUBHAI SHAH: Yes, Sir.

SHRI BHUPESH GUPTA: The Minister said that the doll-making industry employs many people. I agree. But may I know, Sir, how did he arrive at the conclusion that those who make dolls in our country are not good and therefore we have to get experts? May I know, Sir, whether he has examined these dolls to find out that such dolls cannot be produced in our country except with the aid of foreign experts and that such dolls are something which should be sold in the market?

SHRI MANUBHAI SHAH: There are experts from foreign countries who are needed here and our experts are needed elsewhere in other countries. It is an interflow of experts at international and national level of development.

SHRI BHUPESH GUPTA: Can you not produce dolls here _____

MR. CHAIRMAN: Please sit down.

SHRI ABHIMANYU RATH: May I know, Sir, if there is a feasibility of introducing this scheme in the red light areas of Delhi so that we can provide some work to these prostitute girls and thus put a stop to the evil of prostitution?

SHRI MANUBHAI SHAH: We would certainly welcome anything that can help these women comrades of ours, and if the hon. Member or any other Member would take interest in this matter. I will try to see that some centre is developed for this purpose.

खली उद्योग

*८०. **श्री राम सहाय :** क्या वाणिज्य तथा उद्योग मंत्री अपने मंत्रालय के प्रतिवेदन (१९६०-६१) के अध्याय १३ के पैरा ४४ को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या खली के विलायक निस्सारण के लिए तीन कारखाने चालू कर दिये गये हैं; और

(ख) खली उद्योग के लिये जो एक सौ कारखानों को लाइसेंस दिये गये थे, उनमें से कितनों में उत्पादन शुरू हो गया है और इस समय इस उद्योग का क्या उत्पादन है?

TLOIL-CAKES INDUSTRY

*80. **SHRI RAM SAHAI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to para 44, chapter XIII of his Ministry's Report (1960-61) and state:

(a) whether the three mills, for the solvent extraction of oil-cake, have since been set up; and

(b) how many of the one hundred mills licensed for oil-cake industry have since started production and what is the production of this industry at present?

t[] English translation.

उद्योग मंत्री (श्री मनुभाई शाह) :
(क) खली के विलायक निस्सारण के लिये दो कारखाने लगाये जा चुके हैं और उनमें उत्पादन होने लगा है। आशा है कि मई, १९६१ के अन्त तक तीसरे कारखाने में उत्पादन होने लगेगा।

(ख) किसी अतिरिक्त कारखाने की स्थापना नहीं की गयी है। १९६० में खली से निकाले गये तेल का उत्पादन २८,००० टन था।

[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : (a) Two solvent extraction plants have been set up and have gone into production. The third one is expected to go into production by the end of May, 1961.

(b) No additional unit has been set up. The output of oil from oilcakes during the year 1960 was 28,000 tons.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि इस चीज का उपयोग अपने देश में हो रहा है या इसकी बाहर के देशों में भेजा जायेगा ?

श्री मनुभाई शाह : इस चीज से पिछले साल ६½ करोड़ रुपये का फारेन एक्सचेंज कमाया गया है। चूंकि केक से तेल निकालने के बाद वह एक बड़ा एक्सपोर्ट का आइटम बन जाता है।

कम्पनियों और उनके अफसरों पर चलाये गये मुकदमे

*८१. **श्री राम सहाय :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि कम्पनियों और उनके अधिकारियों पर चलाये गये कितने मुकदमे मार्च १९६१ के

अन्त तक बाकी थे, और कब तक उनके निपटा दिये जाने की सम्भावना है ?

t [PROSECUTION AGAINST COMPANIES AND THEIR OFFICERS

*81. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the number of prosecutions instituted against companies and their officers, which were pending at the end of March, 1961, and by when those are likely to be disposed of?]

उद्योग मंत्री (श्री मनुभाई शाह) :
२९४१; उनके १९६१ के अन्त तक निपटा दिये जाने की सम्भावना है।

[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): 2941; they are likely to be disposed of by the end of 1961.]

श्री राम सहाय : क्या मैं जान सकूंगा कि इसमें विशेष व्यक्ति कौन हैं जिन पर इस तरह का मुकदमा चलाया गया है और जिनको सजा हुई है ?

श्री मनुभाई शाह : विशेष व्यक्ति का नाम बतलाना बड़ा मुश्किल काम है। इस तरह के केसेज कोर्ट्स में जाते हैं और उनका फैसला सब पर जाहिर हो जाता है।

SHRI BHUPESH GUPTA: May I know, Sir, whether among the prosecutions pending in March 1961 cases against the Ananda Bazar Patrika of Calcutta and Messrs. Jardine Henderson and Co., which were under investigation, were included and, if not, why there is delay in including these cases for prosecutions?

SHRI MANUBHAI SHAH: I would not be in a position to mention every case under investigation, and if the prosecution is launched, it will be known.